



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

ORIGINAL Application No. 26 of 2009

Applicant (s) ~~Mr. K. G. Zirrasad~~ Respondent (s) ~~Mr. M. S. Mohapatra~~

Advocate

for Applicant (s) ~~Mr. R. N. Sankaran~~ for Respondent ~~Mr. S. Mohapatra~~

C. S. Mohapatra, S. Ray

P. C. Sengupta

Advocate

for Respondent ~~Mr. S. Mohapatra~~

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

ORDER DATED: 17-02-2009

CORAM:

Hon'ble Mr. Justice R. Thaikappon, Member (J)

O. A Nos. 23, 24, 25, 26 & 27 of 2009

Heard Mr. C. R. Naik, Lt.
Counsel for the Applicant and
Ms. S. Mohapatra, Lt. Asst. appearing
for the Respondent.

for the reasons recorded in
O. A. 01/2009 to 05/2009, these O. A.
are dismissed as withdrawn.

DD
Member (J)

REGISTER

Adm
13/1
Registered

For examination

16.2.09